

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR S.G. SHAH

Petition(s) for Special Leave to Appeal (Crl) No(s).4537/2008

PREM DEVI & ANR.

Petitioner(s)

VERSUS

STATE OF HARYANA

Respondent(s)

Date: 18/09/2008 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Anis Ahmed Khan,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
ORDER

Issue Fresh notice to the unserved respondent through Registered post A.D. Dasti service, in addition, is allowed, as prayed for.
List the matter on 26.11.2008.

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(S.G.SHAH)
Registrar